

किया जा रहा था तो सिक्किम के बजाए इसकी कुरसियोग में क्यों स्थापित किया गया है ?

श्री सा० चं० जोशी : टंकनिकत मर्के के बाद इंजिनियर्स की यह राय हुई कि इसको कुरसियोग में लोकेट किया जाए तो भ्रष्टा होगा। दार्जिलिंग और सिक्किम एरिया की प्रविस के लिए यह स्टेशन बनाया गया है। कुरसियोग में लोकेट करने से यह चारों ओर सरविस कर सकेगा।

श्री एच देव : इस रेडियो स्टेशन के कार्यक्रम में वहां के म्यानीय लोगों की भाषा और संस्कृति के प्रचार और प्रसार के लिए कितना समय निश्चित होगा ?

श्री सा० चं० जोशी : यह तो प्रश्न निश्चित रूप से नहीं कहा जा सकता कि कितना-कितना समय वहां की विभिन्न भाषाओं के लिए दिया जाएगा, परन्तु यह निश्चित है कि म्यानीय भाषाओं में ब्राडकास्ट किया जाएगा। किन्तु किन्हीं भाषाओं के लिए कितना-कितना समय निश्चित किया जाएगा यह तो रेडियो स्टेशन बन जाने के बाद ही निश्चय किया जाएगा।

Shri Ansar Harvani: Is it not a fact that the Maharaja of Sikkim had offered to establish a commercial radio station in his State and if the Government of India had agreed to it, they would have saved some money?

Shri A. C. Joshi: I have no information that a commercial radio station is being established.

श्री म० ला० द्विवेदी : चीनी रेडियो द्वारा बोर्डर में भारत विरोधी प्रचार किया जाता है। मैं जानना चाहता हूँ कि यह रेडियो स्टेशन जो कि कुरसियोग में स्थापित किया जाएगा इसके द्वारा सड़की नी प्रचार का खंडन किया जाएगा संभव नहीं ?

श्री सा० चं० जोशी : यह रेडियो स्टेशन कुरसियोग में होय सरविस के लिए स्थापित

किया जा रहा है और वह दार्जिलिंग और सिक्किम के एरिया की सेवा करेगा।

श्री म० ला० द्विवेदी : मेरा मतलब यह यह था कि चीन जो हमारे विरुद्ध प्रचार कर रहा है उसका हमारी तरफ से कोई खंडन रेडियो द्वारा नहीं किया जा रहा है। हमारे रेडियो द्वारा जो समाचार प्रसारित होते हैं उन का चीनी रेडियो खंडन करता है और उनको काटता भी है। मैं जानना चाहता हूँ कि क्या इस दिशा में सरकार कोई कदम उठा रही है ?

Mr. Speaker: It is a suggestion for action.

श्री बी० चं० शर्मा : मैं जानना चाहता हूँ कि इस रेडियो स्टेशन के वास्ते जो ट्रांसमीटर होगा उसकी कैपेसिटी क्या होगी और क्या वह ट्रांसमीटर मंगवा लिया गया है या अभी मंगवाना है ?

श्री सा० चं० जोशी : यह जो ट्रांसमीटर लगाया जाएगा यह जट्टेवेद का ट्रांसमीटर होगा क्योंकि वह पहाड़ी इलाका है। और यह उतनी स्ट्रेंथ का होगा जितना उम एरिया को कवर करने के लिए जरूरी होगा।

श्री अशोक महोदय : अभी निश्चित नहीं हुआ है।

श्री भक्त दर्शन : श्रीमन् इस रेडियो स्टेशन की स्थापना में क्या इसका पूरा खर्चा भारत सरकार देगी या सिक्किम दरबार से भी कुछ सहयोग या सहायता मिल रही है ?

श्री सा० चं० जोशी : इसका पूरा खर्चा भारत सरकार लगायेगी।

Import of Tyres

+

Shri Ram Krishna Gupta:
1261. Shri Ajit Singh Sarhad:

Will the Minister of Commerce and Industry be pleased to state:

(a) what is the import position of tyres both for heavy and light vehicles at present; and

(b) what further steps are being taken to accelerate achievement of self-sufficiency?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) At present it is estimated that there will be a short fall of 1.2 lakh tyres between the indigenous production and demand. This gap is being filled by arranging imports through State Trading Corporation. Besides the Established Importers were also licensed to import to the extent of 75 per cent of their established quotas during Licensing period October, 1960-March, 1961. The quantity of all the varieties of automobile tyres actually imported during the period January-November, 1960 was 95,594 numbers.

(b) The following steps have been taken to accelerate achievement of self-sufficiency:

(i) The actual production has been increasing from year to year. Production of Giant size (Truck/Bus) tyres in respect of which there is a general shortage has increased from 7,32,000 Nos. in 1958 to 9,20,000 Nos. in 1960. It is expected that the production of these tyres during 1961 would increase by about 1,25,000 Nos.

(ii) Against the licensed capacity of about 1.02 million number in 1956, the licensed capacity at present stands at the figure of 2.94 million numbers. Some more schemes for licensing are under consideration.

Shri Ram Krishan Gupta: From the statement I find that the gap is being filled by arranging imports through the S.T.C. May I know whether the whole quota will be imported by the S.T.C. or by private importers also? If so, to what extent?

Shri Manubhai Shah: I have given in the statement that both will import; S.T.C. something and 75 per cent of the established quota during the licensing period October 1960-March 1961 by the private importers.

Shri Ram Krishan Gupta: Government are also considering some schemes for licensing. May I know the details of that scheme?

Shri Manubhai Shah: I have given that also that against the licensed capacity of 1.02 million in number in 1956, actually, we have licensed 2.94 million numbers. That is twice the capacity targeted for.

Shri Tyagi: Have some tyres been imported from China as well; and is there any control on the sale price of those tyres?

Shri Manubhai Shah: As far as this question is concerned, it has been debated so often and I would not like to repeat. Once we had imported that and all the matter has been known to the House fully. Regarding the control on the price of tyres there is a price control which the Tariff Commission has stipulated as the ex-factory price. Even the imported tyres are being sold within that price.

Shri Basappa: May I know whether tyres are manufactured indigenously and whether the quality compares favourably?

Shri Manubhai Shah: According to commercial reports, the Indian tyres, because of the rather rough road conditions are the best. As a matter of fact some of the defects of the imported tyres even from highly industrialised countries is that those tyres do not last as much as the Indian tyres.

Shri Damani: May I know what steps Government is taking to increase the production of rubber to meet the increased demands on the rubber industry?

Shri Manubhai Shah: This would not arise out of this question. But, if the hon. Member is interested, he knows that there is the synthetic plant which has been licensed in Boreilly which is likely to go into production in October, 1962.

Shri Heda: May I know whether the import-cum-production programme is such that the supply would be so adequate that there will be no black-marketing?

Shri Manubhai Shah: That is the real effort and we are trying to bring in as much as possible under rupee payment because foreign exchange is not quite adequate. The main idea is to make the availability as much as is possible to remove any chance of anti-social activities.

Shri Kasilwal: The hon. Minister has said that the imports are being arranged through the S.T.C. Besides, established importers have also been licensed. Once you have decided to import through the STC, may I know why these private licences are being granted?

Shri Manubhai Shah: The reason is, in the past the established importers were importing and the S.T.C. is meant to buy from the rupee payment countries. So far as the imports from other countries, where the normal licences were going on, are concerned, we did not want to disturb that pattern.

Shri Yadav Narayan Jadhav: May I know whether it is a fact that some British concern manufacturing Al tyres have represented to the Ministry that they are willing to supply the tyres on rupee payment for a period of 5 years and afterwards the payment may be converted into sterling payment?

Shri Manubhai Shah: If it is to be converted into sterling payment later, then, it is ruled out. But, if the hon. Member has a suggestion that somebody is prepared to supply on terms acceptable to us, certainly, we will consider that.

Shri Rajendra Singh: May I know if the possibility has been examined whether the manufacture of tyres can be done on a small-scale basis?

Shri Manubhai Shah: These possibilities have been examined. Re-

treating is possible manufacture is not so economic.

Shri Tangamani: May I know the demand for these giant tyres for the year 1961-62 and what is the estimated production during this period?

Shri Manubhai Shah: That is what I have given. If the hon. Member goes through the figures he will find that the production is 9.2 lakhs and that the shortage is 1.2 lakhs. Therefore, our effort is to import this 1.2 lakhs.

Shri N. R. Muniswamy: May I know whether it is a fact that apart from production and import to meet our requirements, the system of distribution is not working properly because many of them are stocking in excess of their requirements?

Shri Manubhai Shah: Distribution has been based firstly, as I have submitted before, when the demand arises. The tyre Dealers' Associations of different cities have been asked to distribute the tyres on the basis of the past so that those who were consuming it were not deprived of it and the increased quota is given to the new users. And, on the whole, in the last six months, the House will appreciate that there has been considerable relief felt by the actual users.

श्री मा० बा० द्विवेदी : पिछती मसर्वा मेरे प्रश्न के उत्तर में मंत्री महोदय ने बतलाया था कि टायरों की कमी पूरा करने के लिए देश में टायर का एक कारखाना खोला जा रहा है और उस के कारण देश में इसकी कमी नहीं रहेगी, मैं जानना चाहता हूँ कि इस दिशा में अब तक क्या प्रगति हुई है ?

श्री मनुभाई शाह : कुछ वर्षों के कारखाने की बात माननीय सदस्य कर रहे हैं यह मैं नहीं जानता हूँ लेकिन ६ कारखाने और बन रहे हैं ।

Shri Nanjappan: Apart from the usual trade channels may I know whether there are any other distributing agencies like co-operative institutions?

Shri Manubhai Shah: We always give preference to co-operatives of operators and we have been giving all assistance.

Shri Tangamani: I want to know what is the demand for the year 1961-62 for this special type of giant tyres and how much is expected to be produced in this period—not the installed capacity. I want to know what will be the shortage during the current year.

Shri Manubhai Shah: I have given the shortage for the current year also. It is of the same order of about 1 lakh tyres. We do not have a measurement from year to year or month to month of a particular thing. But the expected shortage is of the order of about 1 lakhs; this we mean to make up by imports.

Shri Heda: The hon. Minister says on the one hand that no particular improvement is being made in the distribution system; and on the other hand says that the gap between the requirement and supply remains the same. In that case, how does the Minister expect that black-market prices would be curtailed?

Shri Manubhai Shah: It is being curtailed because our production is fast increasing. If the hon. Member goes through the statement, which is so detailed, he will see how phenomenally production has gone up.

Shri Ram Krishan Gupta: May I know the names of the places of these six manufacturers?

Shri Manubhai Shah: I think it would not arise out of this question.

Amendment of Working Journalists Act

*1262. **Shri J. B. S. Bist:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the legislation amending the Working Journalists Act with

a view to provide for payment of gratuity after 15 years' service and setting up of a special machinery for realisation of working journalists' dues has since been finalised; and

(b) if not, the reasons for the delay and the time by which it is likely to be brought forward?

The Deputy Minister of Labour (Shri Abid Ali): (a) Not yet.

(b) The comments of the State Governments on the proposed amendments have been received and are under examination. It is contemplated to discuss these and some other items at a Tripartite Committee consisting of the representatives of Government, employers and working journalists before finalising the provisions of the proposed Amending Bill.

Shri J. B. S. Bist: When is this tripartite conference going to take place?

Shri Abid Ali: I think in about a couple of months' time.

Shri J. B. S. Bist: After that how long will it take to come to a final decision?

Shri Abid Ali: It will depend on the nature of the decisions arrived at in the committee.

Shri Tangamani: Will this matter be taken up also in the Standing Labour Committee meeting at the end of this month?

Shri Abid Ali: This will not go to the Standing Labour Committee because the representatives of these workers and employers are not there.

Shri Indrajit Gupta: May I know whether it is a fact that the delay in bringing forward this amending legislation is primarily due to the opposition of the employers?

Shri Abid Ali: Certainly not.

Shri S. M. Banerjee: Supposing no unanimous decisions are taken by this tripartite committee, what will be the reaction of the Government and what will be their attitude?